

**Centre's Intervention for Cauvery
Water From Karnataka to Tamil
Nadu**

1577. SHRI BALASAHEB VIKHE
PATIL :

SHRI KAMLA PRASAD
SINGH :

Will the Minister of WATER RE-
SOURCES be pleased to state :

(a) whether it is a fact that the State Government of Tamil Nadu have sought Central Government's intervention to get the Cauvery water from Karnataka in order to save crops in Thanjavur Delta of Tamil Nadu; and

(b) if so, Government's reaction thereto and steps taken or proposed to be taken by Government in this regard so that the farmers of each concerned State are not put to any disadvantageous position?

THE MINISTER OF WATER RE-
SOURCES (SHRI B. SHANKARA-
NAND) : (a) & (b) The Government of Tamilnadu have been requesting the Central Government from time to time to persuade the Government of Karnataka to release additional waters from their storages on the Cauvery. With the efforts made by the Central Government, 5 TMC were released by Karnataka in each of the months of August, September and December, 1985 and 2.5 TMC in February, 1986.

Flood Control Measures

1578. SHRI SHARAD DIGHE :
SHRI HARIHAR SOREN :

Will the Minister of WATER RE-
SOURCES be pleased to state :

(a) considering the past experience of damage done every year by the annual floods in different parts of the country, what urgent steps Government propose to take to reduce the severity of at least next year's floods ;

(b) how much funds are provided in

the Seventh Plan for flood control projects and what is the percentage of outlay to total plan investment ; and

(c) whether Government propose to transfer the subject of flood control from State List to the Union List in the Constitution of India by proposing a suitable amendment, in view of the fact that the States have failed during the last three decades and a half to meet effectively the continuous growing challenge of flood control ?

THE MINISTER OF WATER RE-
SOURCES (SHRI B. SHANKARA-
NAND) : (a) For reducing the severity of flood damages, in future, the State Governments are taking up various structural measures like construction of embankments, drainage channels, bank protection works and storage reservoirs. The Central Government would continue to take measures for flood forecasting and warning on the various inter-State flood prone rivers from 145 stations established. Besides, the Centre is also persuading the States to enact suitable legislation for flood plain zoning to reduce the severity of damages and for undertaking various disaster preparedness measures before the on-set of monsoons.

(b) The outlay approved for flood control sector in the Seventh Plan is Rs. 947.39 crores which works out to about 0.53% of the total plan investment.

(c) No such proposal is under consideration at present.

**Proposed Changes in the film Censorship
Policy**

1579. SHRI SODE RAMAIAH : Will
the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state :

(a) whether any changes are being proposed in the film censor policy ;

(b) if so, what are the proposed changes ; and

(c) whether the Censor Board is going to be reconstituted to give effect to new directives and policy of film censorship?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) No, Sir.

(b) Does not arise.

(c) There are a few vacancies of members of the Central Board of Film Certification. Action is being taken to fill these vacancies.

Multi-Crore Mismanagement in INTACH Cultural Programmes.

1580. DR. G. VIJAYA RAMA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of Government has been drawn to the disclosures on multi-crore mismanagement and misuse of funds in Indian National Trust for Art and Cultural Heritage's Cultural Programmes ; and

(b) if so, the correct position and remedial steps taken/proposed ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) No, Sir. An article commenting on the functioning of Indian National Trust for Art and Cultural Heritage, a registered Society, appeared in the January 15, 1986 issue of the *ON LOOKER*. It does not mention any specific case of mis-management & misuse of funds.

(b) Does not arise.

Construction of Tamluk-Digha Railway Line

1581. SHRI SATYAGOPAL MISRA: Will the Minister of TRANSPORT be pleased to state :

(a) whether is it a fact that Government propose to complete the construction of the Tamluk-Digha Railway line during the Seventh Plan period ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) The project has not been cleared by the Planning Commission and it is proposed to refer it to them again.

[Translation]

Capital Contribution to Madhya Pradesh State Road Transport Corporation

1582. SHRI DILEEP SINGH BHURIA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Madhya Pradesh State Road Transport Corporation has submitted a proposal to Government for providing a capital contribution of Rs. 5 crores for 1986-87 ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) & (b) No proposal has been received as yet by the Department. During the preliminary discussions held in Planning Commission, the Madhya Pradesh State Road Transport Corporation had assumed that the contribution of the State Government of Madhya Pradesh, to the Corporation, during 1986-87 annual plan period, would be of the order of Rs. 10 crores.

The State Government in its Plan for 1986-87 has, for the Corporation's activities, provided for an outlay of Rs. 8.92 crores, of which Rs. 8.55 crores were assessed as from the internal resources of the Corporation and the balance as the State Government's capital contribution. The Central Government's capital contribution to the State Road Transport Corporation at present is 50% of that of the State Government.

[English]

New Railway Projects with Prospects of Appropriate Return

1583. SHRI DIGVIJAY SINH : Will the Minister of TRANSPORT be